

(b) whether the State Government of Tamil Nadu has also submitted a proposal under PMGSY Phase X at an estimated cost of ₹ 795.01 crore to the Central Government;

(c) if so, whether the Central Government has approved the above proposal; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) As per the guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY), the State Governments are required to submit Detailed Project Reports (DPRs) for construction of roads and bridges to the Ministry of Rural Development for consideration and approval. The project proposals are scrutinised by National Rural Roads Development Agency (NRRDA) to ensure that they are duly vetted by the State Technical Agencies (STAs) in the States and are in accordance with the programme guidelines. The proposals of the State are then placed before the Inter-Ministerial Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration and the proposals meeting the requirements prescribed in the programme guidelines are approved by the Government of India.

The Ministry had received project proposals under PMGSY from the State of Tamil Nadu during the financial year 2015-16 and the same was considered and recommended by the Inter Ministerial Empowered Committee in its meeting held on 24th February, 2016. Accordingly, the Ministry issued a clearance/sanction letter on 21.6.2016 of project proposals for construction/upgradation of 573 roads and 22 Long Span Bridges measuring 1366.80 km at the cost of ₹ 758.44 crore.

#### **Utilization of funds under SAGY**

816. SHRI K.T.S. TULSI: Will the Minister of RURAL DEVELOPMENT be pleased to state the total amount of funds utilized by various MPs under the Saansad Adarsh Gram Yojana (SAGY), till date?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): SAGY is primarily about unleashing the power of people who are expected to inculcate pride in village, encourage societal change/Behavioural change, take collective responsibility and initiate People projects. The development of Gram Panchayats identified under SAGY is intended to take place through the convergence and implementation of existing Government Schemes and Programmes

without allocating additional funds. In pursuance of above, the relevant Ministries / Departments of the Central Government have been requested by the Ministry of Rural Development to make suitable changes, wherever appropriate, in the guidelines of their respective Central Sector and Centrally Sponsored Schemes / Programmes to enable priority to be given to the Gram Panchayats selected under SAGY. So far different Ministries/Departments have made changes in 21 of their Programme/Scheme guidelines. A number of state schemes are required to be converged with this scheme for maximising benefit. This would require the guidelines of State Schemes/Programmes to be suitably amended to give automatic and mandatory priority to the GPs selected under SAGY. The states/UTs have been requested to do the needful in this regard.

However, as a onetime assistance, in the Financial Year 2014-15, the States had been given funds at the rate of ₹ 50,000/- for each SAGY Gram Panchayat to be used by the Collectors/DMs for meeting administrative expenses. In the Financial Year 2015-16, the States/UTs have been given varied amounts as a one-time financial assistance for hiring resource persons and meeting administrative expenses at the State/UT level under Saansad Adarsh Gram Yojana (SAGY).

#### **Construction of rural roads in Himachal Pradesh**

817. SHRIMATI RAJANI PATIL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the construction of link roads, Bakhuli-Magwani-Nandla, AmboiTiproli and Shirol-Banthal, in Chirgaon Tehsil in Shimla district of Himachal Pradesh are lagging behind, as per schedule;

(b) if so, the action taken against concerned officials for the delay;

(c) whether the Central Government would ask the State Government to complete these roads before starting of apple season so that farmers may send their apples directly to the market; and

(d) the details of status of link roads Jangla-Nandla, Jalwari-Kailu and ThanaDhoul Dhar in that Tehsil?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) As reported by State Government of Himachal Pradesh, the status of link roads is as under:

**Bakholi -Mangwani Nandla:-** This road is being constructed under NABARD and the stipulated date of completion is 12.2.2017. About 50% work is completed.